

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 4 of 2017

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Co. ...Appellant(s)

Vs.

Delhi Transco Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : -

ORDER

Pleadings are not complete. List the matter on **25.04.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

pr/vt

**(Justice Ranjana P. Desai)
Chairperson**